

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 17
CP 105/241/PB/2023

IN THE MATTER OF:

Serious Fraud Investigation office on Behalf of ... Applicant/Petitioner
Union of India

Vs

Bhushan Airways Services Private Limited ... Respondent

Order under Section 241(2) of the Companies Act, 2013.

Order delivered on 18.07.2024

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For Respondent :

ORDER

Renotified to **25.07.2024.**

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(KAMAL SULTANPURI)
JOINT REGISTRAR